

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 8128 OF 2004

R.K.AGRAWAL

Appellant (s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief and office report )

WITH

CIVIL APPEAL No.8127/2004

Date: 30/06/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE ALTAMAS KABIR

(VACATION BENCH)

For Appellant(s)

Mr. Rajesh Srivastava,Adv.

For Respondent(s) Mr. Manish Kumar, Adv.

Mr. Ansar Ahmad Chaudhary, Adv.

UPON hearing counsel the Court made the following

O R D E R

The matter was taken up for final hearing and argued for some time

Treat this matter as part-heard.

List the matter on 19.7.2006.

ora )

( A.D. Sharma )

( Phoolan Wati Ar

Court Master

Court Master